

**Shri S. N. Das:** May I know the names of places from where specific representations have been made?

**Shri Shah Nawaz Khan:** One is from Shri Lakshmi Narain Singh, Member of the Legislative Assembly, Bihar; the other is from the residents of village Bhadakhurd. The third one is from Shri Jhulan Sinha, M.P., Gopalganj, and the fourth one is from Shri Badri Nath, Village Maugrauny Tola, Distt. Darbhanga.

#### PAYMENT OF WAGES ACT

\*873. **Shri Tushar Chatterjea:** Will the Minister of Labour be pleased to state:

(a) whether Government have received any representation from Trade Unions regarding the advisability of the application of the Payment of Wages Act on workers employed under the Port Commissioners of Calcutta; and

(b) if so, what steps Government propose to take in the matter?

**The Minister of Labour (Shri V. V. Giri):** (a) The All India Port and Dock Workers Federation had represented in 1948 that the Payment of Wages Act, 1936, should be applied to dock workers including those in the Calcutta Port.

(b) The Act already applies to factory and railway workers in the Calcutta Port. The other dock workers employed by the Calcutta Port Commissioners are at present paid wages on a piece-rate system on the basis of tonnage handled by them and consequently difficulties experienced in computing and paying their wages within the time specified in the Payment of Wages Act. The Chief Labour Commissioner (Central) has, therefore, been asked to study the system of payment in this Port and to report how the difficulties in applying the Act to the workers can be overcome. His reply is awaited.

**Shri Tushar Chatterjea:** May I know when the reply is expected?

**Shri V. V. Giri:** As early as possible.

**बलिया के सदर डाकघर में गबन**

\*८७४. श्री आर० एन० सिंह : क्या संबर्ण मंत्री यह बताने की कृपा करेंगे :

(क) सुपरिन्टेन्डेंट, डाकघर, बनारस द्वारा ३१ अक्टूबर, १९५३ को बलिया सदर डाकघर के कोषागार का निरीक्षण करते समय लगभग कितनी राशि के गबन का पता लगाया गया है;

(ख) उस गबन में किन किन कर्म-चारियों का हाथ है ;

(ग) सरकार इस सम्बन्ध में क्या करने जा रही है;

(घ) क्या यह सच है कि उसी डाकघर के कोषागार में दो-तीन वर्ष पहले भी चोरी हुई थी;

(ङ) यदि सच है, तो उस चोरी में किन व्यक्तियों का हाथ था; तथा

(च) सरकार ने उनके विषय में क्या किया था ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Rs. 17,480/6/-.

(b) Sohan Lal (Parshad) treasurer—an employee of Shri Raj Kumar Singh, the Treasury Contractor.

(c) The matter is under police investigation. Shri Sohan Lal (Parshad) Treasurer and his assistant have been arrested. The police have since submitted a charge sheet.

(d) Yes, on the night between 14th/15th January, 1952.

(e) and (f). The then Postmaster Shri Jadubans Sahai was suspected to have a hand in the theft. Police treated the case as 'untraced'. A sum of Rs. 2,100/- was ordered to be recovered from the Postmaster.

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि जो पहले पोस्टमास्टर पकड़े गये थे और जिन पर शुबहा हुआ था उन के विषय में क्या हुआ ?

श्री राज बहादुर : मैं ने निवेदन किया कि वह ट्रेजरी का मामला था । उसमें तो पोस्टमास्टर नहीं पकड़े गये थे । उसमें तो सोहन लाल प्रसाद ट्रेजरर पकड़े गये थे ।

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि पहले की अपेक्षा आजकल क्यों पोस्ट आफिसेज में ज्यादा चीरियां हुआ करती हैं ?

Mr. Speaker: That would be too general a question.

श्री राज बहादुर : आप का स्थान गलत है ।

#### ADULT CIVILIAN TRAINING SCHEME

\*875. **Shri C. R. Chowdary:** (a) Will the Minister of Labour be pleased to state the number of training institutes under the Adult Civilian Training Scheme started in July, 1950 in the areas which are now in Andhra State?

(b) What is the number of trainees who received diploma in craftsmanship in those institutes?

(c) how many of them are employed in State and Central Services?

**The Minister of Labour (Shri V. V. Giri):** (a) 3.

(b) 379.

(c) The information is not available as it is not possible to follow-up the careers of ex-trainees.

**Shri C. R. Chowdary:** May I know whether the people who have received training and this diploma are getting their names registered in the employment exchange?

**Shri V. V. Giri:** Some of them are registering their names in the employment exchanges and those whose 573 P.S.D.

names are not there—we presume that they have got appointments.

**Shri Nanadas:** May I know, Sir, the money spent in these three institutions for the training of these 300 and odd candidates?

**Shri V. V. Giri:** I have not got the information. I will be glad to supply it to the hon. Member afterwards.

**Shri C. R. Chowdary:** May I know if the scheme is still in vogue?

**Shri V. V. Giri:** Yes, Sir.

#### TEA GARDENS

\*876. **Shri Dasaratha Deb:** Will the Minister of Transport be pleased to state:

(a) whether the tea gardens of Tripura are linked up with the Divisional towns by motorable roads;

(b) whether it is a fact that due to lack of such roads, the industry is suffering financial loss; and

(c) what steps Government propose to take to build up such roads?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes, Sir. Most of the Tea Gardens are linked up with the Divisional Towns by fair weather motorable roads.

(b) Government have no definite information in this respect.

(c) Fair weather motorable roads are being constructed where they do not exist.

**Shri Dasaratha Deb:** May I know whether Government have received representations from the owners of tea gardens to construct roads from the tea gardens to link them with the main roads through the Government's land with their own expenses which will be repaid by the Government later on?

**Shri Alagesan:** I am not aware of that representation.